

R.O.C.No.15/2016-Con.B2

CIVIL JUDGE

TRANSFER & POSTINGS

NOTIFICATION No. 79 / 2016

Tmt. R.M.Subathra, Civil Judge, then Judicial Magistrate II, Tiruvannamalai, now under compulsory wait, who has been appointed on transfer as Deputy Administrator General and Official Trustee, Chennai, in G.O.(Rt) No.485, Home (Courts.V) Department, dated 10.06.2016, is posted as Deputy Administrator General and Official Trustee, Chennai, in the existing vacancy.

HIGH COURT, MADRAS.

DATED: 14.06.2016.

Sd./-T.RAVINDRAN

REGISTRAR GENERAL

R.O.C.No.15/2016-Con.B2

OFFICIAL MEMORANDUM

Sub:Courts and Judges – Civil Judge - Transfer and Posting – Notification issued - Joining instructions – Issued.

Ref: High Court's Notification No. 79/ 2016, dated 14.06.2016.

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Tmt. R.M.Subathra, Civil Judge, then Judicial Magistrate-II, Tiruvannamalai, now under compulsory wait, who has been posted as Deputy Administrator General and Official Trustee, Chennai in the High Court's Notification cited above is required to take charge of the post of Deputy Administrator General and Official Trustee, Chennai, immediately from Thiru.R.Sakthivel, Administrator General and Official Trustee, Chennai, who is holding full additional charge of the post of Deputy Administrator General and Official Trustee, Chennai.

HIGH COURT, MADRAS.

DATED: 14.06.2016.

Sd./-T.RAVINDRAN

REGISTRAR GENERAL